

**LIQUIDATION ADVERTISEMENT IN INDIAN EXPRESS (ENGLISH) AND  
DINAMANI (TAMIL)**

**DT. 19-06-2019**

Harath Kumar Mani: 7305302226      The New Indian Express      Para Store

**Indian Exp. 19/6/19**

**SCHEDULE - II  
FORM - B  
PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)  
**FOR THE ATTENTION OF THE STAKEHOLDERS OF  
M/S.VELOHAR INFRA PRIVATE LTD**

|    |                                                                                              |                                                                                                                                                                                                                                                                                                                       |
|----|----------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | NAME OF THE CORPORATE DEBTOR                                                                 | Velochar Infra Private Limited                                                                                                                                                                                                                                                                                        |
| 2. | DATE OF INCORPORATION OF CORPORATE DEBTOR                                                    | 31/08/2009                                                                                                                                                                                                                                                                                                            |
| 3. | AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED / REGISTERED                          | Registrar of Companies, Chennai,                                                                                                                                                                                                                                                                                      |
| 4. | CORPORATE IDENTITY NUMBER OF CORPORATE DEBTOR                                                | U45200TN2009PTC072746                                                                                                                                                                                                                                                                                                 |
| 5. | ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR           | No.1F,7th Cross Street, Wood creek County,Nandambakkam, Chennai-600 016.                                                                                                                                                                                                                                              |
| 6. | DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS                                             | 25-05-2019                                                                                                                                                                                                                                                                                                            |
| 7. | LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR                                            | 12-06-2019<br>(ORDER RECEIVED ON 18-6-2019)                                                                                                                                                                                                                                                                           |
| 8. | NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR | M Murugesan,<br>Block C, 3D, Aishwaryam Apartments,<br>102/103, Barakka Road, Kilpauk,<br>Chennai 600010.<br>Email: vasamu60@gmail.com<br>CELL: 8754037002.<br>Registration No. IBB/IPA-002/IP -<br>NO.0527/2017-2018/11679<br>Office: 46B, Top Floor, Krishna Complex,<br>South Boag Road, T Nagar, Chennai - 600017 |
| 9. | LAST DATE FOR SUBMISSION OF CLAIMS                                                           | 18-07-2019                                                                                                                                                                                                                                                                                                            |

Notice is hereby given that the Hon'ble National Company Law Tribunal, Special Bench, Chennai has ordered the commencement of liquidation of M/s Velohar Infra Private Limited on 12/06/2019.

The stakeholders of M/s Velohar Infra Private Limited are hereby called upon to submit a proof of their claims, on or before 18-07-2019, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 19.06.2019  
Place: Chennai

**M. MURUGESAN**  
Liquidator for M/s Velohar Infra Private Limited  
Reg. No. IBB/IPA-002/IP-NO.0527/2017-2018/11679